## List of forms in PRAVAAH as on April 28, 2025

SI No	Form	Link of Master Directions/Circulars/Press Release/Guidelines/Instructions pertaining to the Form as available on RBI website
	Department of Gove	ernment and Bank Accounts (DGBA)
1	Queries or clarifications regarding Small Savings Schemes of Government of India	RBI, as banker to the Government, had been receiving plenty of queries from public regarding various Small Saving Schemes of Government. In order to streamline the process of receiving and replying to these queries, this form was created in PRAVAAH
2	Applications from SBI GAD for transfer of SDS accounts from other agency banks to SBI SSB branch	Government of India, vide their letter dated October 20, 2014, advised DGBA to approve the transfer cases of SDS Accounts at its level to keep track of transfer of these accounts. A copy of these instructions was also marked to SBI Government Accounts Division for necessary compliance.
	Departn	nent of Regulation (DoR)
3	Acquisition of significant shareholding or control in HFC	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-non-banking-financial- company-housing-finance-company-reserve-bank- directions-2021-updated-as-on-june-20-2023-lt- span-gt-12030
4	Application for Aadhaar Authentication Licence in terms of Section 11A of the PML Act, 2002	https://website.rbi.org.in/web/rbi/- /notifications/application-for-aadhaar-e-kyc- authentication-licence-12161
5	Application for Acquiring Major Shareholding in a Banking Company: By the Applicant	Guidelines  https://website.rbi.org.in/en/web/rbi/- /notifications/guidelines-on-acquisition-and-holding- of-shares-or-voting-rights-in-banking-companies- 12440  Master Direction https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india- acquisition-and-holding-of-shares-or-voting-rights-in- banking-companies-directions-2023-12439
6	Application for additional Roles or Responsibilities of MD CEO Commercial Banks	Section 10B 8 of the Banking Regulation Act, 1949.
7	Application for Amendment in Articles of Association Commercial Banks	Section 35B of the Banking Regulation Act, 1949.
8	Application for Appointment or Re-appointment of	Master Direction – Reserve Bank of India (Asset Reconstruction Companies) Directions, 2024

	Director, Managing Director or CEO in ARC	
9	Application for Appointment or Re-appointment of Managing Director, CEO, Part time Chairman, Whole Time Director in Commercial Banks	https://website.rbi.org.in/web/rbi/- /notifications/appointment-of-managing-director-and- chief-executive-officer-md-amp-ceo-ceo-part-time- chairperson-ptc-in-banks-declaration-and- undertaking-and-allied-matters-11853
10	Application for Appointment or Re-appointment of MD- CEO in Co-operative Banks - UCB, StCB or DCCB	Section 35B(1)(b) read with Section 56 of the Banking Regulation Act, 1949.
11	Application for foreign banks desirous of establishing presence in India	i.https://website.rbi.org.in/documents/87730/3084242 3/BANKI15122014.pdf ii.https://website.rbi.org.in/documents/87730/390163 90/SBSC061113F.pdf
12	Application for grant of Certificate of Registration as Asset Reconstruction Company	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india-asset-reconstruction-companies-directions-2024  https://website.rbi.org.in/web/rbi/forms?category=911 8572
13	Application for grant of Certificate of Registration as Core Investment Company	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-core-investment- companies-reserve-bank-directions-2016-updated- as-on-december-29-2022-10564  https://website.rbi.org.in/web/rbi/forms?category=911 8572
14	Application for grant of Certificate of Registration as Non-Banking Financial Company	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india- non-banking-financial-copany-scale-based- regulation-directions-2023  https://website.rbi.org.in/web/rbi/- /notifications/master-direction-non-banking-financial- company-housing-finance-company-reserve-bank- directions-2021-updated-as-on-june-20-2023-lt- span-gt-12030  https://website.rbi.org.in/web/rbi/-/press-releases/rbi- decides-to-simplify-and-rationalise-the-process-of- registration-of-new-nbfcs-37253  https://website.rbi.org.in/web/rbi/forms?category=911 8572
15	Application for inclusion of Universal Banks or Small	https://website.rbi.org.in/documents/87730/3718719/ RBIA1934170510.pdf

	Finance Banks or Payments Banks or Foreign Banks in the Second Schedule of RBI Act 1934	
16	Application for license of Small Finance Bank under the Guidelines for on tap Licensing of Small Finance Banks in the Private Sector	https://website.rbi.org.in/en/web/rbi/-/guidelines-for- on-tap-licensing-of-small-finance-banks-in-the- private-sector-3797
17	Application for license of Universal Bank under the Guidelines for on tap Licensing of Universal Banks in the Private Sector	https://website.rbi.org.in/en/web/rbi/- /notifications/guidelines-for-on-tap-licensing-of- universal-banks-in-the-private-sector-200
18	Application for recognition as Self-Regulatory Organisation for Account Aggregator Ecosystem	https://www.rbi.org.in/Scripts/BS_PressReleaseDisplay.aspx?prid=59956
19	Application for Remuneration of Managing Director, CEO, Whole Time Director, Part Time Chairman in Commercial Banks	https://rbi.org.in/Scripts/NotificationUser.aspx?Id=11 720&Mode=0
20	Application for Voluntary Transition of Small Finance Banks to Universal Banks	i.https://www.rbi.org.in/scripts/NotificationUser.aspx? Id=12676&Mode=0  ii.https://rbidocs.rbi.org.in/rdocs/Content/PDFs/GOTL 01082016BB321081EF5A45A489080187CA4CA690 .PDF
21	Application Form for banks to seek extension of time for disposal of Non-Banking Assets	Section 9 of the Banking Regulation Act, 1949.
22	Applications from an UCB for voluntary amalgamation	Master Direction - Amalgamation of Urban Cooperative Banks, Directions, 2020
23	Change in shareholding of sponsors in ARC	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india-asset-reconstruction-companies-directions-2024
24	DCCB - Prior Permission for opening Branch or extension Counter or Specialised Branch or Regional Office or Zonal Office or Administrative Office	https://www.rbi.org.in/Scripts/NotificationUser.aspx?I d=12375&Mode=0
25	NBFC- Appointment of Director or Directors	https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx ?id=12550

26	NBFC- Approval for Amalgamation or Merger	https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx ?id=12550 and https://rbi.org.in/Scripts/FAQDisplay.aspx?Id=92
27	NBFC- Approval for Change in Shareholding of NBFC	https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx ?id=12550
28	NBFC- Conversion from Category-A NBFC to Category-B NBFC	https://website.rbi.org.in/web/rbi/-/press-releases/rbi- decides-to-simplify-and-rationalise-the-process-of- registration-of-new-nbfcs-37253
29	NBFC- NOC for Change in Name	https://www.rbi.org.in/Scripts/NotificationUser.aspx?I d=225&Mode=0
30	NBFC- Request for Certificate of Registration upon change of name of the NBFC	https://www.rbi.org.in/Scripts/NotificationUser.aspx?I d=225&Mode=0
31	NBFC- Request for Duplicate Certificate of Registration due to loss of Original CoR	
32	NBFC- Request for Shifting of Registered Office of NBFC from one Regional Office of RBI to another	
33	Prior Approval for change in Management of HFC	<u>Master Direction – Non-Banking Financial Company</u> <u>– Housing Finance Company (Reserve Bank)</u> <u>Directions, 2021</u>
34	Request letter for Credit Risk Mitigation - CRM amount : under 11 2 b of the Banking Regulation Act, 1949	https://www.rbi.org.in/scripts/NotificationUser.aspx?ld=12160&Mode=0
35	Request letter for statutory amount : under 11 2 b of the Banking Regulation Act, 1949	Section 11 (2) of the Banking Regulation Act, 1949.
36	StCB - Prior Permission for opening Branch or extension Counter	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=9709&Mode=0
37	UCB - Application for Exercise of Call Option on Preference Shares or Debt Capital Instruments	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12816&Mode=0
38	UCB - Application for extension of Area of Operations beyond adjacent Districts or Whole State of Registration or to Multistate	https://www.rbi.org.in/Scripts/NotificationUser.aspx?ld=9864&Mode=0
39	UCB - Application for Inclusion in Second Schedule	https://www.rbi.org.in/Scripts/NotificationUser.aspx?ld=8471&Mode=0

40	UCB - Application for NOC to Bye Law Amendments	Section 49C of the Banking Regulation (Amendment) Act, 2020 - No. 39 of 2020.
41	UCB - Application to act as Agents or Sub Agents under Money transfer Service Scheme- MTSS	https://www.rbi.org.in/Scripts/NotificationUser.aspx?ld=3724&Mode=0  https://www.rbi.org.in/Scripts/NotificationUser.aspx?ld=4962&Mode=0
42	UCB - Deployment of PoS Terminals - Prior Approval Route	https://www.rbi.org.in/Scripts/NotificationUser.aspx?I d=10950&Mode=0
43	UCB - Doorstep Banking Services	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12334&Mode=0
44	UCB - Drawdown or Transfer of Reserves	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12158&Mode=0
45	UCB - General Permission for Branch Authorisation under Annual Business Plan	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12512&Mode=0
46	UCB - Intimation of Closure of unremunerative Branch and Extension Counter	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=9864&Mode=0
47	UCB - Issuance of Debt Capital Instruments - LTSB or PDI	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=10950&Mode=0
48	UCB - Issuance of Preference Shares	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12334&Mode=0
49	UCB - NOC for Open System PPIs	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12158&Mode=0
50	UCB - NOC for Semi closed PPIs	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12512&Mode=0
51	UCB - Permission for Internet Banking	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=9864&Mode=0
52	UCB - Permission for Mobile Banking	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=10950&Mode=0
53	UCB - Permission for Online Trading facility for Scheduled UCBs	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12334&Mode=0
54	UCB - Prior approval for Acquisition or Sale of premises	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12158&Mode=0
55	UCB - Prior approval for appointment of Business Correspondent or Business Facilitator	https://www.rbi.org.in/Scripts/NotificationUser.aspx?l d=12512&Mode=0
56	UCB - Prior approval for Offsite ATM	https://www.rbi.org.in/Scripts/NotificationUser.aspx?ld=9864&Mode=0
57	UCB - Prior approval for Onsite ATM	https://www.rbi.org.in/Scripts/NotificationUser.aspx?ld=9864&Mode=0

58	UCB - Prior Permission for Allotment of Centres or Extention Counters or Specialised Branches under Annual Business Plan	https://www.rbi.org.in/Scripts/NotificationUser.aspx?ld=9864&Mode=0
59	UCB - Prior Permission for Submission of Form V- Branch Authorisation under Annual Business Plan	https://www.rbi.org.in/Scripts/NotificationUser.aspx?ld=9864&Mode=0
60	UCB - Request for change in name of the bank	https://website.rbi.org.in/web/rbi/- /notifications/banking-regulation-amendment-act- 2020-change-in-name-of-co-operative-banks-12560
61	UCB - Voluntary Conversion of UCBs into Credit Societies	Multiple circulars vide dated (July 20,1966, September 02,1966, September 19,1966, December 03,1966, December 17,1969 and March 03,1984) have been issued to Registrar of Co-operative Societies on the subject.
62	UCB- Approval for dividend declaration	https://website.rbi.org.in/web/rbi/-/notifications/declaration-of-dividend-by-ucbs-7426
63	UCB- Constitution of Board of Management	Constitution of Board of Management (BoM) in Primary (Urban) Co-operative Banks (UCBs)
64	UCB-Intimation of Shifting of Branch by FSWM UCBs- Same locality or Municipal ward	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-nbsp-on-area-of- operation-branch-authorisation-policy-opening-up- gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
65	UCB-Prior approval for Shifting of Branch by FSWM UCBs- Different locality or Municipal Ward	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-nbsp-on-area-of- operation-branch-authorisation-policy-opening-up- gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
66	UCB-Prior approval for Shifting of Branch by Non- FSWM UCBs	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-nbsp-on-area-of- operation-branch-authorisation-policy-opening-up- gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
67	UCB - Prior permission for extension of time for holding Non-Banking Assets	https://rbi.org.in/Scripts/NotificationUser.aspx?Id=52 43&Mode=0
68	UCB-Prior approval for Shifting of Branch to another City	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-nbsp-on-area-of- operation-branch-authorisation-policy-opening-up- gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
69	NBFC - Application by existing NBFC-NDs for conversion of CoR from one category to another	https://www.rbi.org.in/Scripts/BS_ViewMasDirections _aspx?id=12550  https://website.rbi.org.in/web/rbi/- /notifications/master-direction-non-banking-financial-company-housing-finance-company-reserve-bank-

		directions-2021-updated-as-on-june-20-2023-lt- span-gt-12030
		https://website.rbi.org.in/web/rbi/-/press-releases/rbi-decides-to-simplify-and-rationalise-the-process-of-registration-of-new-nbfcs-37253
		https://www.rbi.org.in/scripts/FS_Forms.aspx?fn=14
70	NBFC - Application by NBFC-ICCs for grant of additional CoR to carry out factoring business	https://website.rbi.org.in/web/rbi/- /notifications/registration-of-factors-reserve-bank- regulations-2022-12222
71	UCBs and DCCBs - Miscellaneous approvals	
72	Extension of timeline for submission of Annual Financial Statement under Section 31 of B R Act, 1949	Section 31 of B R Act, 1949
73	Waiver requests from banks with respect to the penal interest levied into banks by RBI for defaults in CRR and SLR maintenance	Sub-section 5(c) of section 42 of RBI Act, 1934, Sub-section 1(B) of section 18 of B R Act, 1949, and read with Section 56 B R Act 1949 (AACS) for Cooperative Banks, Section 24(8) of B R Act 1949 and read with Section 56 of B R Act 1949 (AACS) for Cooperative Banks Also refer the following Master Direction on CRR/SLR DOR.No.RET.REC.32/12.01.001/2021-22 dated July 20, 2021 or https://www.rbi.org.in > SCRIPTs > BS ViewMasDirections.aspx
74	Waiver of penalty on delayed or non-submission of returns	Sub-section 5(c) of section 42 RBI Act 1934 Also refer the following  Master Direction on CRR/SLR  DOR.No.RET.REC.32/12.01.001/2021-22 dated July  20, 2021 or  https://www.rbi.org.in > SCRIPTs > BS_ViewMasDirections.aspx
75	Voluntary Surrender of Certificate of Authorisation by Payment System Operators	https://website.rbi.org.in/web/rbi/framework-for-voluntary-surrender-of-certificate-of-authorisation-by-payment-system-operators1
76	Permission to SCBs for investing in equity shareholding of a company.	
77	Application for Foreign banks desirous of establishing presence in	

	India in Branch mode/ WOS mode	
78	Application for Foreign banks desirous of establishing presence in India through Representative Office	
79	Application of Foreign banks, operating in India in branch mode, for opening new place of business	
80	Application of Foreign banks, operating in India in branch mode, for opening Back Office/ CPC etc.	
81	Application of Foreign banks, operating in India in branch mode, for voluntary closure of operations/office in India	
82	Application of Foreign banks, operating in India in Representative Office mode, for voluntary closure of operations/office in India	
83	Application of Foreign banks for shifting of branches	
84	Application of Indian banks for opening offices outside India and in IFSC	
85	Application for approval of Annual Banking Outlet Expansion Plan (ABOEP)	
86	Application for authorisation of BOs/Offices under the approved ABOEP	
87	Approval to banks for redemption / exercise of call option / coupon payment on capital instruments	

88	Approval for amalgamation of a banking company with another banking company	
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	NOC for amalgamation of a	
89	holding company (an NBFC)	
	with a banking company	
90	Permission to SCBs for	
90	investing in equity shareholding of a company.	
	Permission to AIFIs for	
91	investing in equity	
	shareholding of a company	
	Permission to SCBs for	
	divesting equity	
92	shareholding/retaining equity	
52	investments beyond	
	prescribed prudential limits	
	in a company Permission to SCBs for	
93	granting of unsecured	
93	advances to subsidiaries	
	Permission to NBFCs,	
	wherever required as per	
	MD, for investing or divesting	
94	equity shareholding and	
	retaining equity investments	
	beyond prescribed prudential	
	limits	
	Permission to HFCs,	
	wherever required as per	
0.5	MD, for investing or divesting	
95	equity shareholding and	
	retaining equity investments beyond prescribed prudential	
	limits	
	Permission to SCBs for	
96	undertaking various activities	
	departmentally	
97	Permission to SCBs for	
	expanding scope of activities	
	of their group entities	
	Permission to NBFCs for	
98	undertaking various activities	
	departmentally or expansion	
	of the scope of activities of	
	their group entities  Permission to	
99	StCBs/DCCBs/RRBs for	
	2(CD3/DCCD3/LVD3 (0)	

	undertaking various activities departmentally	
100	Permission to HFCs for undertaking various activities departmentally or expansion of the scope of activities of their group entities	
101	Permission to Co-operative Banks and RRBs for extending internet banking to customers	
102	Permission to Co-operative Banks and RRBs for extending mobile banking to customers	
103	Authorization to SCBs for importing gold or silver under Foreign Trade Policy	
104	Permission for opening of branches (more than 1000 in number) by NBFCs primarily into lending against gold jewellery	
105	Permission for opening of branches by Deposit taking NBFCs	
	Department of Paym	nent and Settlement Systems (DPSS)
106	Application for Membership to Centralised Payment Systems	RTGS System Regulations Version 1.0 (October 2024) published at the below link: <a href="https://website.rbi.org.in/web/rbi/payment-and-settlements/other-links/information-useful-to-banks-fis/rtgs-membership-regulation">https://website.rbi.org.in/web/rbi/payment-and-settlements/other-links/information-useful-to-banks-fis/rtgs-membership-regulation</a>
107	Application for obtaining prior approval in case of takeover or acquisition of control of non-bank PSOs and sale or transfer of payment system activity of non-bank PSO.	https://website.rbi.org.in/web/rbi/- /notifications/requirement-for-obtaining-prior- approval-in-case-of-takeover-acquisition-of-control- of-non-bank-psos-and-sale-transfer-of-payment- system-activity-of-non-bank-pso-12348
108	Application seeking approval to operate as PA or PA-CB or change of category under PA-CB	https://website.rbi.org.in/web/rbi/- /notifications/regulation-of-payment-aggregator- cross-border-pa-cross-border-12561
109	Authorisation under PSS Act	Online PA- https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-regulation-of-payment-aggregators-and-payment-gateways-updated-as-on-november-17-2020-11822  PPI- https://website.rbi.org.in/web/rbi/-/notifications/master-directions-on-prepaid-payment-

		instruments-ppis-updated-as-on-february-10-2023-lt- span-gt-12156
		TReDS- https://website.rbi.org.in/web/rbi/- /notifications/guidelines-for-the-trade-receivables- discounting-system-treds-lt-a-gt-12404
		WLA- https://website.rbi.org.in/en/web/rbi/-/notifications/white-label-atms-wlas-in-india-guidelines-7286
		MTSS: https://website.rbi.org.in/web/rbi/- /notifications/master-direction-money-transfer- service-scheme-mtss-10868
		Form A for all the Payment Systems- https://website.rbi.org.in/documents/87730/3971121 9/PSSACRT130215.pdf
110	Metric seeking renewal of Authorisation	https://website.rbi.org.in/web/rbi/- /notifications/perpetual-validity-for-certificate-of- authorisation-coa-issued-to-payment-system- operators-psos-under-payment-and-settlement- systems-act-2007-pss-act-12000
	Foreign Ex	xchange Department (FED)
111	Additional information or addendum to already filed compounding application	The applicant, if willing to submit additional information on suo moto basis with respect to compounding application already submitted then this form can be used by the applicant.
		Master Direction - Other Remittance Facilities dated January 01, 2016 (as amended from time to time)
112	Application for approval for miscellaneous current account or import of services related remittances for which	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-other-remittance- facilities-updated-as-on-november-6-2018-10193  Master Direction – Import of Goods and Services
	approval to be granted by External Payment Division, FED, CO	dated January 01, 2016 (as amended from time to time)
		https://website.rbi.org.in/web/rbi/- /notifications/master-direction-import-of-goods-and- services-updated-as-on-november-21-2022-10201
113	Application for approval for remittance by person other than individual in excess of limit prescribed under para	Master Direction - Other Remittance Facilities dated January 01, 2016 (as amended from time to time) <a href="https://www.rbi.org.in/Scripts/BS_ViewMasDirections">https://www.rbi.org.in/Scripts/BS_ViewMasDirections</a>
	2.i of Schedule III of Foreign Exchange Management - Current Account	<u>.aspx?id=10193</u>

	Transactions Rules, 2000 dated May 03, 2000	
114	Application for approval for remittance in excess of permissible LRS limit required under para A.7 of Master Direction- Liberalised Remittance Scheme	Master Direction - Liberalised Remittance Scheme (LRS) dated January 01, 2016 (as amended from time to time) <a href="https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=10192">https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=10192</a>
115	Approval for Acquisition or Sale of Immovable Property	Master Direction – Acquisition or Transfer of Immovable Property under Foreign Exchange Management Act, 1999 (Updated as on September 01, 2022)  https://www.rbi.org.in/Scripts/BS_ViewMasDirections
		.aspx?id=10196
116	Approval for Bank Guarantees beyond limit available to AD Banks	Master Direction – Import of Goods and Services dated January 01, 2016 (as amended from time to time)
117	Approval for Opening of Special Rupee Vostro Account	International Trade Settlement in Indian Rupees (INR) <a href="https://rbi.org.in/Scripts/NotificationUser.aspx?ld=12">https://rbi.org.in/Scripts/NotificationUser.aspx?ld=12</a> 358&Mode=0
118	Borrowing and lending under FEMA	Master Direction - External Commercial Borrowings, Trade Credits and Structured Obligations (as amended from time to time) <a href="https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx">https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx</a> ?id=11510
119	Clarifications on regulations, directions etc. sought from External Payment Division, FED, CO	Master Direction - Other Remittance Facilities dated January 01, 2016 (as amended from time to time)  https://www.rbi.org.in/Scripts/BS_ViewMasDirections

		Master Direction – Import of Goods and Services dated January 01, 2016 (as amended from time to time)
		https://website.rbi.org.in/web/rbi/- /notifications/master-direction-import-of-goods-and- services-updated-as-on-november-21-2022-10201
		Master Direction – Miscellaneous dated January 01, 2016 (as amended from time to time)
		https://rbi.org.in/scripts/NotificationUser.aspx?Id=102 03&fn=5&Mode=0
120	Compounding of Contraventions of FEMA	Directions - Compounding of Contraventions under FEMA, 1999
		https://rbi.org.in/Scripts/NotificationUser.aspx?Id=12 736&Mode=0
121	Confirmation for appearing for personal hearing w.r.t. compounding proceedings along with preferred date, time or attending personnel information	
122	EDPMS-IDPMS references to Trade, FED, CO	Master Direction – Export of Goods and Services (as amended from time to time) <a href="https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=10395">https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=10395</a> Master Direction – Import of Goods and Services (as amended from time to time) <a href="https://website.rbi.org.in/web/rbi/-/notifications/master-direction-import-of-goods-and-services-updated-as-on-november-21-2022-10201">https://website.rbi.org.in/web/rbi/-/notifications/master-direction-import-of-goods-and-services-updated-as-on-november-21-2022-10201</a>
123	Clarifications, Approvals Sought Under Extant FDI Rules or Regulations	Master Direction – Foreign Investment in India dated January 4, 2018 (as amended from time to time) <a href="https://website.rbi.org.in/web/rbi/-">https://website.rbi.org.in/web/rbi/-</a> /notifications/master-direction-foreign-investment-in-india-updated-up-to-march-17-2022-11200
124	General correspondence related to Overseas Investment	
125	General References related to Trade, FED, CO	

126	Generic form for Queries pertaining to APRD, FED, CO	
127	Guarantees under FEMA	It pertains to Foreign Exchange Management (Guarantees) Regulations 2000 <a href="https://website.rbi.org.in/web/rbi/-/notifications/foreign-exchange-management-guarantees-regulations-2000-162">https://website.rbi.org.in/web/rbi/-/notifications/foreign-exchange-management-guarantees-regulations-2000-162</a>
128	Prior approval cases related to Overseas Investment	Master Direction - Overseas Investment <a href="https://www.rbi.org.in/Scripts/BS_ViewMasDirections">https://www.rbi.org.in/Scripts/BS_ViewMasDirections</a> <a href="mailto:aspx?id=12710">aspx?id=12710</a>
129	Regulatory Approvals pertaining to LO or BO or PO in India	Master Direction - Establishment of Branch Office (BO)/ Liaison Office (LO)/ Project Office (PO) or any other place of business in India by foreign entities (as amended from time to time) <a href="https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=10404">https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=10404</a>
130	Regulatory Approvals under FEMA-five R and FEMA ten R	Master Direction - Deposits and Accounts (as amended from time to time)  https://www.rbi.org.in/Scripts/BS_ViewMasDirections
131	Application for approval to take insurance policies from insurance companies in foreign countries	Master Direction - Insurance dated January 01, 2016 (as amended from time to time). <a href="https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=10738">https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=10738</a>
132	Approval for deviation from the extant framework for ECBs already availed under automatic route	Master Direction – External Commercial Borrowings, Trade Credits and Structured Obligations dated March 26, 2019 <a href="https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx">https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx</a>

		https://rbidocs.rbi.org.in/rdocs/content/pdfs/GazetteR ules23082022.pdf
134	ECB - under approval route excluding those under the powers of the Empowered Committee	Master Direction – External Commercial Borrowings, Trade Credits and Structured Obligations dated March 26, 2019 <a href="https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx">https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx</a> ?id=11510
135	Investment in Overseas Joint Ventures and Wholly Owned Subsidiaries- not covered by automatic route	Master Direction - Overseas Investment Foreign Exchange Management (Overseas Investment) Regulations, 2022 Foreign Exchange Management (Overseas Investment) Rules, 2022  https://www.rbi.org.in/scripts/NotificationUser.aspx?ld=12710&fn=5&Mode=0 https://rbi.org.in/Scripts/NotificationUser.aspx?Id=12380&Mode=0 https://rbidocs.rbi.org.in/rdocs/content/pdfs/GazetteRules23082022.pdf
136	Other Overseas Investment under approval route	Master Direction - Overseas Investment Foreign Exchange Management (Overseas Investment) Regulations, 2022, Foreign Exchange Management (Overseas Investment) Rules, 2022  https://www.rbi.org.in/scripts/NotificationUser.aspx?l d=12710&fn=5&Mode=0 https://rbi.org.in/Scripts/NotificationUser.aspx?Id=12 380&Mode=0 https://rbidocs.rbi.org.in/rdocs/content/pdfs/GazetteR ules23082022.pdf
137	Approvals given for proposals regarding miscellaneous external payments of permissible Current and Capital Account transactions	Master Direction - Other Remittance Facilities dated January 01, 2016 (as amended from time to time)  https://www.rbi.org.in/SCRIPTS/BS_ViewMasDirections.aspx?id=10192  Master Direction - Liberalised Remittance Scheme (LRS) dated January 01, 2016 (as amended from time to time)  https://www.rbi.org.in/scripts/NotificationUser.aspx?Id=10193&fn=5&Mode=0
138	Trade Credit under approval route	Master Direction – External Commercial Borrowings, Trade Credits and Structured Obligations dated March 26, 2019 <a href="https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx">https://rbi.org.in/Scripts/BS_ViewMasDirections.aspx</a>

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139	Foreign Investment in Non-			
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140	Related to FDI Reporting			
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		Framework		
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	Application for recognition as SRO-FT	https://rbi.org.in/Scripts/PublicationReportDetails.asp		
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146	Primary Dealer Licence	76&fn=2757&Mode=0		
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	Application for new Currency	Gurrency management (Bom)		
147	Chest (CC) facility for banks			
	not having MoA with RBI			
	Application for opening,			
148	expansion, closing and			
	shifting of Currency Chests			
	(CCs) by banks			
Department of Information Technology (DIT)				
149	•	Press Release dated May 28, 2024		
149	General Purpose Application	-		

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